

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2040
ANSWERED ON:10.03.2010
SPECIAL PACKAGES
Reddy Shri Modugula Venugopala

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has announced any special packages for the areas and districts where suicide cases of farmers are more;
- (b) if so, the details thereof for the remaining part of the Eleventh FiveYear Plan; and
- (c) if not, the time by which such special packages will be announced, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINSETER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) : Yes, Sir

(b) & (c): To address the issue of distress among farmers in 31 suicide prone districts of 4 States, namely, Andhra Pradesh, Karnataka, Kerala and Maharashtra Government approved a Rehabilitation Package amounting to Rs. 16978.69 crores consisting of Rs. 10579.43 crores as subsidy/grant and Rs. 6399.26 crores as loan. The Rehabilitation Package aims at strengthening institutional credit support, irrigation development, promotion of micro irrigation, watershed development, extension services, enhancing seed replacement rate, income augmentation through horticulture, livestock and fisheries development in these districts.

State-wise allocation and releases are given at Annexure I.

Union Cabinet has approved in October, 2008 a few amendments to be incorporated in the rehabilitation package as given below:-

- (i) Extension of period for implementation of non-credit component by two more years i.e. up to 30th September, 2011.
- (ii) 'In principle approval' for provision of need-based additional financial support to concerned Ministries/Departments.
- (iii) Increase in per farmer area limit under seed replacement programme from one hectare to two hectare.
- (iv) Adoption of 'Cafeteria Approach' for participatory watershed development programmes in accordance with the common guidelines approved by NRAA and subject to the condition that financial assistance will be as per the approved norms of WDF.
- (v) Inclusion of 'Women Farmers' empowerment programme under extension services.
- (vi) Constitution of Empowered Committee headed by Secretary, Department of Animal Husbandry, Dairying & Fisheries and consisting of representatives from Department of Agriculture & Cooperation, Planning Commission and Ministry of Finance as members for taking decision regarding modification or inclusion of new components under subsidiary income activities subject to the total financial implication remaining within the existing approved outlay for the concerned States.

Annexure I

State-wise allocation of Funds

(Rs. in Crore)
Name of the State No. of Districts Amount

Andhra Pradesh 16 9650.55

Karnataka 06 2689.64

Kerala 03 765.24

Maharashtra 06 3873.26

Total 31 16978.69

State-wise release of funds as on 31st December, 2009

(In Crores)

State Releases

Rehab.Package Central State NABARD/ Total()
Govt. Govt. Banks

Maharashtra 3873.26 2284.81 2473.45 873.57 4281.80

Karnataka 2689.64 1280.70 2022.23 469.70 3274.77

Kerala 765.24 230.09 109.46 40.86 380.41

Andhra Pradesh 9650.55 4973.88 7039.66 356.63 9712.26

Total 16978.69 8769.48 11644.80 1740.76 17649.24#

(#) N.B.:- Rs. 4505.80 crore (Maharashtra: Rs.1350.03 crore; Karnataka: Rs.497.86 crore and A.P.: Rs.2657.91 crore) released by Central Government for major & medium irrigation projects have not been included in the total because expenditure incurred by State Government includes the releases by Central Government..